

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 23.05.2019 (THURSDAY)

COURT III
10: 30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Restoration Application No.11 of 2019 in Comp. App. (AT) No. 352 of 2018	Regional Director, Southern Region, MCA, Chennai & Anr. Vs. Real Image LLP, Chennai & Anr.	Ripu Daman Bhardwaj	Gautam Shivshankar-R1&R2

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 194 of 2019	Krystal Integrated Services Pvt. Ltd. Vs. Indiaontime Express Pvt Ltd.	Mritunjay Kr. Tiwari	
3.	Comp. App. (AT) No. 22 of 2019	Jaishree Dealcomm Pvt. Ltd. Vs. ROC, West Bengal	Anil K. Dubey	
4.	Comp. App. (AT) No. 104 of 2019	Bharat Raut & Ors. Vs. Madhu Silica Pvt Ltd & Ors.	Aaditya A.Pande	Saurabh Kalia-R1&7

For Hearing (Part Heard)

5.	Comp. App. (AT) No. 379 of 2018	Satori Global Ltd. & Anr. Vs. Shailja Krishna & Ors. With	Swapnil Gupta	Ankur Mittal-R1 Ujjwal Banerjee-R4
6.	Comp. App. (AT) No. 395 of 2018	Manjula Jhunjhunwala Vs. Shailja Krishna & Ors	Ujjal Banarjee Akash Khuran	Ankur Mittal

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By Order
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Registrar